

Central Electricity Regulatory Commission

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Phone : 23353503; FAX: 23753923

Petition No. 293/TL/2023

Dated: 14.3.2024

NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Sections 14 of the Electricity Act, 2003 (the Act) has been made by POWERGRID Ramgarh Transmission Limited (PRTL), B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi 110 016 for the grant of a separate transmission licence under the Regulated Tariff Mechanism (RTM) mode. The scope of the project for which a separate transmission licence has been sought is as under:

S. No.	Scope of the Transmission Scheme	Capacity/km	Implementation timeframe
1.	1 no. of 400 kV bay at Fatehgarh-III PS (erstwhile Ramgarh-II)	400 kV line bays -1	20.9.2025
Total Estimated Cost:			Rs. 16.30 crore
2.	Establishment of 3x1500 MVA 765/440 kV & 3x500 MVA, 400/220 kV pooling station at Fatehgarh-3 (new section*) (In addition to 4x500 MVA ICT proposed under Rajasthan SEZ Ph-II of section-1) along with 2x330 MVA, 765 kV & 2x125 MVA, 420 kV Bus Reactors	765/440 kV 1500 MVA ICT: 3 Nos. (10x500) MVA, including one spare unit) 330MVA 765 KV bus reactor-2 (7x110 MVA including one spare unit) 765 kV ICT bays-3 nos. 400/220kV, 500MVA ICT-3 nos. 400 kV ICT bays 6 nos. 220 ICT bays 3 nos. 765kV line bays -2 Nos. 765kV reactor bays -2 nos. 125 MVA, 420kV bus reactor-2 nos. 420 kV reactor bays -2 nos.	1.2.2025
Total Estimated Cost:			Rs. 435 crore
3.	6 nos. of 220 kV bays and 3 nos of 400 kV bays along with bus extension of 220 kV & 400 kV bus as well as bus sectionaliser arrangement between both the levels i.e. 400 kV new section and 220 kV new section with under implementation section at Fatehgarh-III PS.	400 kV line bays -3 nos. 220 kV line bays-6 nos. 400 kV bus sectionaliser - 1 no. 220 kV bus sectionaliser - 1 no.	As per table A
Total Estimated Cost:			Rs. 82.45 crore including IDC of Rs. 2.30 crore.
4.	Augmentation of 3x1500 MVA 765/440 kV & 2x500 MVA, 400/220 kV pooling station at Fatehgarh-3 (new section).	765/440 kV 1500 MVA ICT: 3 Nos. 400/220 kV, 500MVA ICT-2 nos. 765 kV ICT bay-3 nos. 400 kV ICT bay-5 nos. 220 kV ICT bays 2 nos.	As per table B
Total Estimated Cost:			Rs. 245 crore
5.	1 Set of Bus sectionalizer at 400kV level of 765/400/220kV Fatehgarh-III PS (Section-2)	400 kV Bus sectionalizer - 1 set	1.1.2025
Total Estimated Cost:			Rs. 17.11 crore

- The Central Transmission Utility of India Limited vide its letters 27.9.2023 and 12.2.2024 has recommended for the grant of a separate transmission licence to the POWERGRID Ramgarh Transmission Limited for executing the transmission line through RTM route as mentioned in para-1 above.
- Based on the material available on record, the Commission has, vide order dated 13.3.2024 in Petition No. 293/TL/2023, proposed to issue transmission licence to the applicant for establishing the transmission scheme as noted in para 1 above.
- A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of an inter-State transmission licence to POWERGRID Ramgarh Transmission Limited before the Commission can be accessed at the website www.powergrid.in/subsidiaries or inspected by any person in the Commission's office by following the laid down procedure.
- Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant a transmission licence to the applicant, as aforesaid, be sent to the undersigned by 1.4.2024 at the above noted address. The suggestions or objections received after the specified date shall not be considered.
- The application shall be taken up for the further hearing by the Commission on 3.4.2024. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/
(Harpreet Singh Pruthi)
Secretary